## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 122(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY:

Star Facilities Management Ltd.

Vs.

M/s. Pro Facilities Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Vivek Malik J. Adv Respondent No. 188

2. Mukul Thakin J. Adv Petitioner Harshiff

4. Harshif Agarwal Ad Petitioner Harshiff

## Order

Ld. Counsel for Respondent Nos. 1 to 8 undertakes to file reply within two weeks with a copy in advance to the counsel for the petitioner to the application (CA 57/PB/2016). Rejoinder, if any, be filed within two weeks thereafter with a copy in advance the counsel opposite.

List for further consideration on 18.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

8.9.2016 (P.K. Sud)